

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA 1550/04

New Delhi, this the 4th day of August, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.A. Singh, Member (A)

Ex. Sepoy Bhoopal Singh
Sh. Ram Avtar Singh
Permanent R/o Inter College Road
V & P.O. Bhawan Bahadur Nagar
District Buland Shahar (U.P.)
PIN - 245402.

Presently at :
H.No. 315,
Village Hastal,
Uttam Nagar, Delhi - 110095

...Applicant

(By Advocate Sh. Vivek B. Sharma)

V E R S U S

1. Union of India
Secretary of Ministry of Home Affairs,
North Block, New Delhi-110001.

2. Govt. of NCT of Delhi
through its Chief Secretary,
Player's Building,
I.P. Estate, New Delhi-110002.

3. Commissioner of Police
Delhi Police,
M.S.O. Building, I.P. Estate,
New Delhi-110002.

... Respondents

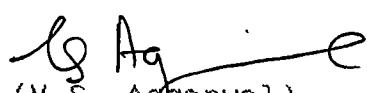
O R D E R (ORAL)

Mr. Justice V.S. Aggarwal,

Learned counsel for the applicant states that, for the present, he may be permitted to withdraw the petition with liberty to file a fresh petition when applicant is able to place the relevant OM/Notifications to show that he is in the category of Ex-Serviceman. Allowed as prayed.

2. Subject to aforesaid, dismissed as withdrawn.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

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